

SCCH-1
Cause List dtd.27/09/2021

MORNING SESSION	AFTERNOON SESSION
<u>EVIDENCE</u>	<u>SUMMONS</u>
1) M.V.C. 6162/2010	1) M.V.C. 6251/2019
2) M.V.C. 5173/2014	2) EX 1832/2019
3) M.V.C. 3354/2017	3) M.V.C. 7322/2019
4) M.V.C. 3355/2017	4) M.V.C. 7493/2019
5) M.V.C. 3356/2017	5) M.V.C. 7495/2019
6) M.V.C. 3357/2017	6) EX 170/2020
7) M.V.C. 3358/2017	7) M.V.C. 4291/2020
8) M.V.C. 7100/2017	8) M.V.C. 4321/2020
9) M.V.C. 7478/2018	9) M.V.C. 4471/2020
10) M.V.C. 7479/2018	10) M.V.C. 4630/2020
11) M.V.C. 7480/2018	11) M.V.C. 49/2021
12) M.V.C. 2428/2019	12) M.V.C. 660/2021
13) M.V.C. 3268/2019	13) M.V.C. 844/2021
14) H.R.C. 37/2019	14) EX 417/2021
15) M.V.C. 3750/2019	15) M.V.C. 2572/2021
16) M.V.C. 3807/2019	16) M.V.C. 3526/2021
17) M.V.C. 4242/2019	17) M.V.C. 3527/2021
18) M.V.C. 4243/2019	18) H.R.C. 21/2021
19) M.V.C. 4375/2019	19) H.R.C. 22/2021
20) M.V.C. 4657/2019	
21) M.V.C. 5466/2019	<u>HEARING</u>
22) M.V.C. 5919/2019	
23) M.V.C. 6323/2019	20) M.V.C.
	5378/2019
24) M.V.C. 6637/2019	21) M.V.C. 7642/2019
25) M.V.C. 6784/2019	22) H.R.C. 9/2020
	23) EX 799/2020
26) M.V.C. 522/2020	24) EX 800/2020
27) M.V.C. 523/2020	25) H.R.C. 32/2020
28) M.V.C. 829/2020	26) M.V.C. 967/2021
29) H.R.C. 20/2020	
30) M.V.C. 2524/2020	<u>ISSUES</u>
31) M.V.C. 3216/2020	
32) M.V.C. 3297/2020	27) M.V.C. 4356/2018
33) M.V.C. 3568/2020	28) M.V.C. 7331/2019
34) M.V.C. 3769/2020	29) M.V.C. 4629/2020
35) M.V.C. 4140/2020	30) M.V.C. 213/2021
36) M.V.C. 4400/2020	
37) M.V.C. 4470/2020	<u>JUDGMENT</u>
38) M.V.C. 4566/2020	31) M.V.C. 7607/2017
39) M.V.C. 215/2021	32) M.V.C. 4666/2018
<u>ARGUMENTS</u>	

40) H.R.C. 49/2016 41) M.V.C. 1015/2018 42) M.V.C. 6876/2018 43) M.V.C. 6877/2018 44) MISC 8/2019 45) MISC 9/2019 46) MISC 10/2019 47) MISC 11/2019 48) MISC 12/2019	<u>ORDERS</u> 33) Ex. 393/2020 <u>SETTLEMENT</u> 34) M.V.C. 3636/2020
--	--

NOTE: Cases posted for hearing and arguments are invited to join the virtual hearing through the link smallcause1@gmail.com.

SCCH-1
Cause List dtd.28/9/2021

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1 M.V.C. 4559/2006 2) M.V.C. 3479/2014 3) M.V.C. 3267/2018 4) M.V.C. 3269/2018 5) M.V.C. 3601/2018 6) M.V.C. 3602/2018 7) M.V.C. 4141/2018 8) M.V.C. 4142/2018 9) M.V.C. 4143/2018 10) M.V.C. 4144/2018 11 M.V.C. 4145/2018 12) M.V.C. 4146/2018 13) M.V.C. 4147/2018 14) M.V.C. 4148/2018 15) M.V.C. 4149/2018 16) M.V.C. 1995/2019 17) M.V.C. 1996/2019 18) H.R.C. 33/2019 19) H.R.C. 35/2019</p> <p>20) H.R.C. 36/2019 21) M.V.C. 3916/2019 22) H.R.C. 45/2019 23) M.V.C. 4540/2019 24) M.V.C. 4664/2019 25) M.V.C. 5956/2019 26) M.V.C. 5983/2019 27) M.V.C. 5984/2019 28) M.V.C. 6024/2019 29) M.V.C. 6188/2019 30) M.V.C. 6652/2019</p> <p>31) M.V.C. 7288/2019 32) M.V.C. 7496/2019 33) M.V.C. 7786/2019 34) M.V.C. 352/2020 35) M.V.C. 520/2020 36) M.V.C. 783/2020 37) M.V.C. 784/2020</p>	<p><u>SUMMONS</u></p> <p>1) M.V.C. 4017/2019 2) M.V.C. 4603/2019 3) M.V.C. 6325/2019 4) MISC 57/2020 5) EX 788/2020 6) EX 789/2020 7) EX 790/2020 8) M.V.C. 3951/2020 9) M.V.C. 4142/2020 10) M.V.C. 4399/2020 11) M.V.C. 755/2021 12) M.V.C. 756/2021 13) EX 235/2021</p> <p>14) M.V.C. 1848/2021 15) M.V.C. 3553/2021</p> <p><u>HEARING</u></p> <p>16) H.R.C. 8/2017 17) H.R.C. 32/2019 18) H.R.C. 34/2019 19) M.V.C. 5825/2019 20) M.V.C. 2843/2020 21) M.V.C. 2844/2020 22) EX 904/2020 23) EX 905/2020 24) H.R.C. 28/2020 25) M.V.C. 4211/2020 26) MISC 25/2021</p> <p><u>ISSUES</u></p> <p>27) M.V.C. 3120/2020 28) M.V.C. 3433/2020 29) M.V.C. 3434/2020</p>

<p>38) M.V.C. 991/2020 39) M.V.C. 1599/2020 40) M.V.C. 1669/2020 41) M.V.C. 2074/2020 42) M.V.C. 3305/2020 43) M.V.C. 3638/2020 44) M.V.C. 3798/2020 45) M.V.C. 3856/2020 46) M.V.C. 4337/2020 47) M.V.C. 4435/2020 48) M.V.C. 964/2021</p> <p><u>ARGUMENTS</u></p> <p>49) M.V.C. 7087/2017 50) M.V.C. 6530/2018 51) M.V.C. 4663/2019</p> <p>52) M.V.C. 1671/2020</p>	<p><u>JUDGMENT</u> 30) M.V.C 2884/2017</p> <p><u>SETTLEMENT</u> 31) M.V.C. 45/2018 32) M.V.C. 46/2018</p> <p>33) M.V.C. 47/2018</p>
--	---

NOTE: Cases posted for hearing and arguments are invited to join the virtual hearing through the link smallcause1@gmail.com.

SCCH-1
Cause List dtd.29/9/2021

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) M.V.C. 839/2018 2) M.V.C. 3004/2018 3) M.V.C. 3287/2018 4) M.V.C. 3617/2018 5) M.V.C. 3618/2018 6) M.V.C. 3751/2018 7) M.V.C. 3752/2018 8) H.R.C. 54/2018 9) M.V.C. 5799/2018 d 10) M.V.C. 5801/2018 11) M.V.C. 5802/2018 12) M.V.C. 5803/2018 13) M.V.C. 5804/2018 14) M.V.C. 5805/2018 15) M.V.C. 5806/2018 16) M.V.C. 5921/2018 17) M.V.C. 124/2019 18) M.V.C. 3803/2019 19) M.V.C. 4060/2019 20) M.V.C. 4662/2019 21) M.V.C. 6272/2019 22) M.V.C. 6734/2019 23) M.V.C. 7435/2019 24) M.V.C. 7785/2019 25) H.R.C. 2/2020 26) M.V.C. 1368/2020 27) M.V.C. 1672/2020 28) M.V.C. 3477/2020 29) M.V.C. 3824/2020 30) M.V.C. 4007/2020 31) M.V.C. 4627/2020 32) M.V.C. 1073/2021 <u>ARGUMENTS</u> 33) H.R.C. 54/2015 34) M.V.C. 6223/2016 35) M.V.C. 3550/2018 36) M.V.C. 3914/2019</p>	<p><u>EVIDENCE</u></p> <p>1) MVC.3618/2017 2) MVC.3619/2017 3) MVC.3620/2017 4) MVC.3621/2017 5) MVC.3622/2017</p> <p><u>SUMMONS</u></p> <p>1) M.V.C. 4329/2018 2) EX 1947/2019 3) M.V.C. 742/2020</p> <p>4) M.V.C. 1003/2020 5) EX 301/2020 6) M.V.C. 811/2021 7) M.V.C. 1074/2021 8) M.V.C. 1075/2021 9) M.V.C. 1076/2021 10) EX 189/2021 11) M.V.C. 2161/2021 12) M.V.C. 2162/2021 13) M.V.C. 2681/2021 14) EX 603/2021 15) M.V.C. 3569/2021 16) EX 658/2021 17) M.V.C. 3594/2021</p> <p><u>HEARING</u></p> <p>18) M.V.C. 1790/2019 19) M.V.C. 7641/2019 20) M.V.C. 2842/2020 21) H.R.C. 30/2020 22) EX 465/2021 B.K KUMAR</p> <p>23) EX 771/2021</p> <p><u>ISSUES</u></p> <p>24) M.V.C. 3121/2020</p>

	25) M.V.C. 4628/2020 <u>JUDGMENT</u> 26) M.V.C. 6257/2018 <u>SETTLEMENT</u> 27) MISC.131/2019 <u>FOR PAYMENT</u> 28) EX.462/2021
--	---

NOTE: Cases posted for hearing and arguments are invited to join the virtual hearing through the link smallcause1@gmail.com.

SCCH-1
Cause List dtd.01/10/2021

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) M.V.C. 1912/2008 2) H.R.C. 108/2015 3) M.V.C. 4122/2017 4) M.V.C. 4123/2017 5) M.V.C. 5638/2017 6) M.V.C. 5639/2017 7) M.V.C. 6294/2017 8) M.V.C. 6295/2017 9) M.V.C. 6296/2017 10) M.V.C. 455/2018 11) M.V.C. 3432/2018 12) M.V.C. 4291/2018 13) M.V.C. 4352/2018 14) M.V.C. 4353/2018 15) M.V.C. 4355/2018 16) M.V.C. 4357/2018 17) M.V.C. 4358/2018 18) M.V.C. 4359/2018 19) M.V.C. 4360/2018 20) M.V.C. 5074/2018 21) M.V.C. 6196/2018</p> <p>22) M.V.C. 2934/2019</p> <p>23) M.V.C. 4113/2019 24) M.V.C. 4115/2019 25) M.V.C. 5179/2019 26) M.V.C. 5861/2019 27) M.V.C. 5985/2019 28) M.V.C. 6247/2019 29) M.V.C. 6248/2019 30) M.V.C. 6544/2019 31) M.V.C. 6545/2019 32) H.R.C. 60/2019 P 33) M.V.C. 6859/2019 34) M.V.C. 7384/2019 35) M.V.C. 422/2020 36) M.V.C. 518/2020 37) M.V.C. 750/2020</p>	<p><u>SUMMONS</u></p> <p>1) M.V.C. 7083/2019 2) H.R.C. 62/2019 3) H.R.C. 63/2019 4) H.R.C. 64/2019 5) H.R.C. 65/2019 6) H.R.C. 66/2019 7) H.R.C. 3/2020 8) H.R.C. 4/2020 9) H.R.C. 5/2020 10) H.R.C. 6/2020 11) H.R.C. 7/2020 12) M.V.C. 255/2020 13) EX 322/2020 14) EX 323/2020 15) M.V.C. 3355/2020 16) M.V.C. 3794/2020 17) M.V.C. 3949/2020 18) M.V.C. 4293/2020 19) M.V.C. 4403/2020 20) MISC 75/2020 21) M.V.C. 4542/2020 22) M.V.C. 749/2021 23) M.V.C. 750/2021 24) H.R.C. 9/2021 25) EX 99/2021 26) EX 218/2021 27) M.V.C. 1370/2021 28) H.R.C. 14/2021 29) H.R.C. 23/2021</p> <p><u>HEARING</u></p> <p>30) Ex.23/2021</p>

38) M.V.C. 785/2020
39) M.V.C. 1256/2020

40) M.V.C. 1375/2020
41) M.V.C. 1597/2020
42) M.V.C. 4005/2020
43) M.V.C. 4127/2020
44) H.R.C. 1/2021
45) H.R.C. 4/2021
46) H.R.C. 5/2021
47) M.V.C. 1156/2021
48) H.R.C. 15/2021

ARGUMENTS

49) M.V.C. 7868/2019
50) H.R.C. 12/2021

NOTE: Cases posted for hearing and arguments are invited to join the virtual hearing through the link smallcause1@gmail.com.